

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/693/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Assam,
Guwahati.

Dated Guwahati the 29th January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. SPL/163/2024 dtd. 24.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.01.2024**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati, and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-58/2001/694-695/A, dated 29.01.2024
Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

sdf

JT. REGISTRAR (VIGILANCE)